

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 12

C.P. (IB)/740(MB)2021

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **17.04.2024**

NAME OF THE PARTIES : **One Capital Limited**

VS

Home Builders & Infrastructures

Private Limited

For FC : None Present

For CD : None Present

Section 7 of IBC

ORDER

This is a transferred matter from Court IV. None present today when the matter is called out. **In the interest of justice, list on 29.04.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)